

**Police Commissioner System**

2903. DR. A.K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government are considering to make changes in the Police Commissioner systems in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) There is no such proposal under consideration of the Government at present.

(b) Does not arise.

**Proposal to set up 'Indian Building Congress'**

2904. SHRIGEORGE FERNANDES: SHRI MANORANJAN BHAKTA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to set up 'Indian Building Congress'; and

(b) if so, the broad features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The broad features of the Society which includes professionals like engineers, architects, planners, educators, financiers, developers, builders and administrators connected with buildings and built environment, are

i. to promote and encourage practices

related to buildings and built environment,

ii. to promote standardisation efforts and encourage innovative approach to new materials and techniques including energy conservation aspects,

iii. to review existing legislations on rent control, urban land ceiling etc, and suggest to the government suitable legislations keeping in view safety and security of buildings and built environment,

iv. to suggest policies relating to buildings and buildings industry and to improve the quality of life of the common man by providing a better built environment.

**Cremation Facilities in Delhi**

2905. SHRI P.C. THOMAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the name of the places in Delhi where cremation facilities are available;

(b) whether the cremation facilities are adequate; and

(c) if not, the steps Government propose to take to set up more cremation grounds in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The names of the places under the jurisdiction of the Municipal Corporation of Delhi where cremation facilities are available is given in statement 'A' & 'B'. In N.D.M.C. area there is no cremation ground as the cremation facilities in the areas of MCD adjacent to N.D.M.C. are considered adequate to meet the needs of N.D.M.C. area.